

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 258 of 2014

Dated : 3rd August, 2015

In the matter of:

M/s. Global Energy Pvt. Ltd.

.... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission**

....Respondent(s)

ORDER

Bench not assembled today.

Appeal is posted for further hearing on **2nd September, 2015.**

Court Master

rkt